NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.391/2012 with CP No.80 (ND)/2012 RT CP No.64/Chd/Pb/2016

Prince Sagar Jasuja & Anr.		Petitioners
	Versus	
M/s Shakti Spinner Ltd. & Ors.		Respondents
Present:	, 1	
	None for respondents.	
	The Hon'ble Member(Judicial) is on le	eave, hence the matter is
adjourned to	11.10.2017.	
		Sd/-
		Court Officer

September 14, 2017